

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3485
ANSWERED ON:24.08.2011
APPOINTMENT OF VICE CHANCELLORS
Sugavanam Shri E.G.;Verma Smt. Usha

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the appointments of the Vice-Chancellors have been made in new Central Universities in the country;
- (b) if so, the details thereof;
- (c) whether there are serious differences between the State Governments and the Centre over the selection of sites for above universities;
- (d) if so, the details thereof alongwith the land allotted to such universities, University-wise;
- (e) whether the Government has taken any steps to solve the disputes amicably and for the early setting up of full- fledged Central Universities;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

a & b) : Appointment of Vice-Chancellors in all the Central Universities established under the Central Universities Act, 2009 has been made. The University-wise details in this regard are at Annexure.

(c to g) : There are no serious differences between the State Governments and the Centre over the selection of sites in most of the States. The locations of the new Central Universities which have since been finalized are at Annexure. In Gujarat, the site has been identified in consultation with the State Government but no final decision has been taken. In Kerala, the State Government has transferred the land but the University has not taken possession of the land due to reported health hazards on account of residue of Endosulphan in soil and water. As regards Central University of Bihar, the State Govt. of Bihar has offered land at Motihari (West Champaran District) for locating the Central University of Bihar. The Site Selection Committee constituted by the Ministry recommended that the sites offered at Motihari were not suitable for locating the Central University as it lacked accessibility and requisite social and physical infrastructure. The Central Govt. has since taken up the matter with the State Govt. for identifying alternative sites with the requisite infrastructure and air connectivity.